

to bring an effective and speedy end to the rebel Rhodesian Government on the ground that limited economic sanctions voted by the Security Council in December 1966 have failed.

**SUPPLY OF U.S. MADE TANKS BY WEST GERMANY TO PAKISTAN**

45. SHRI TULSIDAS DASAPPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have verified the press reports regarding the supply of U.S. made tanks by West Germany to Pakistan;

(b) if so, the result thereof;

(c) the action taken by Government in the matter; and

(d) whether any further development has taken place during the last three months in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (d). The Government had taken up the question of reported supply of U.S. made tanks by West Germany to Pakistan, with the Governments of the Federal Republic of Germany and U.S.A. Both these Governments have assured us that no such supplies had been made or would be made to Pakistan either directly or indirectly.

**CLOSED-DOOR MEETINGS OF SECURITY COUNCIL**

46. SHRI D. C. SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the proposed plan of the U.N. Secretary-General for closed-door meetings of the Security Council; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Yes, Sir. The proposal has not yet been discussed by the Security Council and the Government of India have not therefore expressed any views on it.

**TALKS WITH CHINA ABOUT INDIAN PROPERTY IN TIBET**

47. SHRI D. C. SHARMA :  
SHRI NIHAL SINGH :  
SHRI S. C. SAMANTA :  
SHRI P. N. SOLANKI :  
SHRI SHRICHAND GOEL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether China has asked India for talks to settle terms for the take-over of the Indian property in Lhasa, Gartok and Yatung in Tibet by the Chinese Government;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). After taking over the leased land and properties of the erstwhile Indian Consulate-General in Lhasa and the Indian Trade Agency in Yatung and Gartok, the Chinese Government have offered to discuss the prices of the same. The Government of India have protested to the Chinese Government against the latter's unilateral and arbitrary action in taking over these properties and stated that they reserve their right to take further appropriate action.

**TALKS WITH CHINA**

48. SHRI D. C. SHARMA :  
SHRI HARDAYAL DEVGUN :  
SHRI O. P. TYAGI :  
SHRI RAM AVTAR SHARMA :  
SHRI ATAM DAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a proposal to start a dialogue with China without Peking's prior acceptance of the Colombo proposals;

(b) if so, the details thereof; and

(c) the steps taken so far in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.